

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that on account of non-availability of Hon'ble the Chief Justice on 10<sup>th</sup> August,2022, the cases *except PILs & Part Heard Matters*, listed on the aforesaid date before the DB-I presided over by Hon'ble the Chief Justice, stand transferred to the DB-II presided over by Hon'ble Mr.Justice Ali Mohammad Magrey, for hearing.

The notice is issued pursuant to Communication no.26138/RG Dated 05.08.2022 of Worthy Registrar General.

*By order.*

Dated:- 05.08.2022

Copy to:-

*Sd/-*

Joint Registrar Judicial,  
Srinagar.

1. *Secretary & Bench Secretary to Hon'ble the Chief Justice, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey, for information.*
3. *Incharge NIC for uploading notice on the official website.*
4. *Shri Tajamul Hussain, Developer.*  
*...for information and necessary action at his end.*
5. *Notice boards.*
6. *Office file.*

  
Joint Registrar Judicial,  
Srinagar.